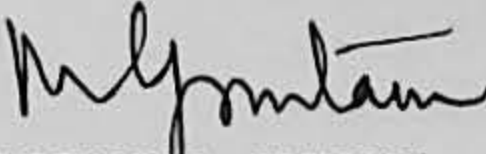
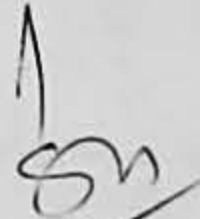


ORDER SHEETOA/MA/RA/CP NO. 16 OF 2007 in OA 617/05Applicant/s R.K. Rai Respds. UOI & OrsAdvocate for Applicant/s Sn S.K. Mishra Advocate for Respondent/s Sn J.M. Sinha
Sn A. Tripathi

Notes of the Registry	Orders of the Tribunal	Sheet No. <u>10</u>
<i>File 16-12-08</i>	<u>15.12.2008</u> HON'BLE MR. JUSTICE A.K. YOG, J.M. HON'BLE MRS. MANJULIKA GAUTAM, A.M. No time left. List on <u>11/2/09</u>.  (MANJULIKA GAUTAM) Member-A  (JUSTICE A.K. YOG) Member-J <u>11/02/2009</u> Hon-Mr. Ashok S. Karamadi, J.M. Hon-Mr. S.N. Shukla, A.M. No representation on behalf of applicant even in the revised call. As such Review Application is dismissed for non-prosecution. Sn A. Tripathi appears for the respondents  A.M.  J.M. <u>10</u>	Contd. On Sheet No. _____